

NOTIFICATIONS UNDER PASSPORTS ACT

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section(3) of section 24 of the Passports Act, 1967.-

- (i) The Passports (Second Amendment) Rules, 1976, published in Notification No. G.S.R. 349 (E) in Gazette of India dated the 25th May, 1976.
- (ii) G.S.R. 353(E) published in Gazette of India dated the 26th May, 1976.

[Placed in Library. See No. LT 11021/76]

NOTIFICATIONS UNDER PREVENTION OF FOOD ADULTERATION ACT

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A.K.M ISHAQUE). I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954:—

- (i) The Prevention of Food Adulteration (Amendment) Rules, 1976, published in Notification No. G.S.R. 754 in Gazette of India dated the 29th May, 1976.
- (ii) The Prevention of Food Adulteration (Third Amendment) Rules, 1976, published in Notification No G.S.R 856 in Gazette of India dated the 12th June, 1976.

[Placed in Library. See No. LT-11022/76].

NOTIFICATIONS UNDER BORDER SECURITY FORCE ACT AND CENTRAL INDUSTRIAL SECURITY FORCE ACT

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND): On behalf of Shri F. H. Mohsin, I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 141 of the Border Security Force Act, 1968:—

- (i) S.O. 429(E) published in Gazette of India dated the 24th June, 1976 extending the Border Security Force Rules, 1969 and the Criminal Courts and Border Security Force Courts (Adjustment of Jurisdiction) Rules, 1969 to the State of Sikkim.

- (ii) S.O. 430(E) published in Gazette of India dated the 24th June, 1976.

[Placed in Library. See No. LT-11023/76.]

(2) A copy of the Central Industrial Security Force (Second Amendment) Rules, 1976 (Hindi and English versions) published in Notification No G.S.R. 861 in Gazette of India dated the 19th June, 1976 under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968. [Placed in Library. See No. LT-11624/76.]

NOTIFICATION UNDER INDIAN TELEGRAPH ACT

संखार संक्रो (डा० शकर दय.ल शर्मा):
अध्यक्ष महोदय, मैं आप की अनुमति के भारतीय तार अधिनियम, 1885 की धारा 7 की उपधारा (5) के अन्तर्गत भारतीय तार (छठा संशोधन) नियम, 1976 (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति

[डा० शंकर दयाल वर्मा]

सभा पटल पर रखता हूँ जो दिनांक 12
जून, 1976 के भारत के राजपत्र में
प्रसिद्ध की संख्या ला० सा० नि० 843
में प्रकाशित हुए थे।

[Placed in Library. See No. LT-11025/76.]

STATEMENTS SHOWING ACTION TAKEN
BY GOVERNMENT ON VARIOUS ASSUR-
ANCES, ETC.

SHRI B. SHANKARANAND: I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Fifth Lok Sabha:—

- (i) Statement No. XXIV
Tenth Session, 1974.
- (ii) Statement No. XVII
Eleventh Session, 1974.
- (iii) Statement No. XVI
Twelfth Session, 1974.
- (iv) Statement No. XX
Thirteenth Session, 1975.
- (v) Statement No. IV
Fifteenth Session, 1976.
- (vi) Statement No. II
Sixteenth Session, 1976.
- (vii) Statement No. III
Sixteenth Session, 1976.

[Placed in Library. See No. LT-11026/76.]

NOTIFICATIONS UNDER MOTOR VEHICLES
ACT

THE DEPUTY MINISTER IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI DALBIR
SINGH): I beg to lay on the Table a copy each of the following Notifications under sub-section (3) of section 133 of the Motor Vehicles Act, 1939 read with clause (c) (iv) of the Pro-

clamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu:—

- (i) G.O. Ms. No. 2179 published in Tamil Nadu Government Gazette dated the 17th December, 1975 making certain amendments to the Tamil Nadu Motor Vehicles Rules, 1940. [Placed in Library. See No. LT-11026/76.]
- (ii) G.O. Ms. No. 87 published in Tamil Nadu Government Gazette dated the 11th February, 1976 making certain amendments to the Tamil Nadu Motor Vehicles Rules, 1940. [Placed in Library. See No. LT-11027/76.]

NOTIFICATION UNDER SALES PROMOTION
EMPLOYEES (CONDITIONS OF SERVICE)
ACT, ANNUAL REPORT OF E.S.I. COR-
PORATION FOR 1974-75, NOTIFICATIONS
UNDER TAMIL NADU LABOUR WELFARE
FUND ACT, AND INDUSTRIAL DISPUTES
ACT

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR (SHRI
BALGOVIND VERMA): I beg to lay
on the Table—

- (1) A copy of the Sales Promotion Employees (Conditions of Service) Rules, 1976 (Hindi version) published in Notification No. G.S.R. 625 in Gazette of India dated the 1st May, 1976, under sub-section (3) of section 12 of the Sales Promotion Employees (Conditions of Service) Act, 1976. [Placed in Library. See No. LT-11028/76.]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Employees' State Insurance Corporation for the year 1974-75, under section 38 of the Employees' State Insurance Act, 1948.